

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO 3729
TO BE ANSWERED ON 25.03.2022

UTILIZATION OF NIRBHAYA FUND

†3729. SHRI SANTOSH PANDEY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the projects implemented recently in Chhattisgarh by utilising Nirbhaya Fund;
- (b) the details of the proposals received so far from the Government/ Ministries/ Departments, State Departments, autonomous and other Government bodies for utilization of Nirbhaya Fund;
- (c) the details of the amount allocated and utilized by the Chhattisgarh State out of the Nirbhaya Fund during the last three years;
- (d) whether major part of the Nirbhaya Fund is lying unutilized; and
- (e) if so, the reasons therefor?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) : The details of projects being implemented from Nirbhaya Fund, State/ UT-wise, including the State of Chhattisgarh are at **Annexure-I**.

(b) : The details of proposals received under Nirbhaya Fund from FY 2016-17 onward are at **Annexure-II**.

(c) : An amount of Rs. 82.99 crore has been released under Nirbhaya Fund to Chattisgarh, out of which Rs. 37.66 crore has been reported to be utilized. The details of the amount allocated to the Chhattisgarh State during the last three years are as under:

Year	Funds allocated/ released (In Crore)		
	2018-19	2019-20	2020-21
Chhattisgarh	7.47	22.06	7.58

(d) & (e) : The projects/ schemes under Nirbhaya Fund are demand driven. The projects/ schemes appraised by Empowered Committee (EC) under Framework for Nirbhaya Fund are having staggered implementation schedule. Further, some of the appraised projects are directly implemented by Central Ministries/ Departments, however, majority of the projects are implemented through State Governments/ Union Territory Administrations in which Central Government releases the funds to States/ UTs as per prescribed fund sharing pattern of respective projects/ schemes and implementation on ground is done by the States/ UTs as per the approved implementation period. Further, there are schemes, which require recurring expenditure for providing services, in respect of which, further funds are released upon receipt of Utilisation Certificates (UCs) and Statement of Expenditure (SoE) from the Implementing Agency/ authority. The UCs are required to be submitted within twelve months of the closure of financial year, in which grant was released. Hence, it is possible that more funds have been actually utilised, but Utilisation Certificates (UCs) and Statement of Expenditure (SoE), as required, as per provisions of General Financial Rules (GFR) have not been submitted by the concerned States/ Implementing Agencies (IAs). The States/ IAs are regularly followed up to submit UCs and SoEs. Various other factors such as time taken in getting required approvals from competent authorities, procedure to be followed for award of contract, disruptions due to unforeseen reasons such as the one created by the Covid 19 etc., also affect implementation of schemes/ projects. Under Nirbhaya Fund, so far approximately 70% of the funds released have been reported to be utilised.

An Empowered Committee (EC) of Officers constituted under the Framework for Nirbhaya Fund appraises and recommends the proposals for funding under Nirbhaya Fund and also reviews the status of implementation as also status of expenditure, of approved projects from time to time, in conjunction with the concerned Ministries/ Departments/ Implementing Agencies.

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Annexure-I

Annexure referred to in reply to part (a) of Lok Sabha Un-starred Question No.3729 for answer on 25.03.2022 regarding 'Utilization of Nirbhaya Fund'

The details of the projects appraised under Nirbhaya Fund since its inception

1. The projects being implemented by Central Ministries/ Departments directly

Sl. No.	Projects	Ministries/ Departments
1	Proposal for providing facility of Social Workers/ Counsellors at the District and Sub- Divisional Police Station Level in Delhi	M/o Home Affairs
2	New building with women centric facilities for Special Unit for Women & Children (SPUWAC) and Special Unit for North East Region (SPUNER) at Nanakpura	
3	Various other activities under Delhi Police 'Safety of Women' Scheme	
4	Establishment of State of Art DNA Lab. at CFSL, Chandigarh	
5	Integrated Emergency Response Management System (IERMS)	M/o Railways
6	Provision of Video Surveillance System at Konkan Railway Station	
7	Development & Field Testing of panic Switch based safety Device for Cars and Buses for aiding Women's Safety	M/o Electronics & IT
8	Proposal for opening One Stop Centres (OSCs) in Indian Diplomatic Missions abroad	M/o External Affairs
9	NICSI for Developing Nirbhaya Dashboard	M/o Women & Child Development

2. The projects being implemented in all States/ UTs

Sl. No.	Projects
1	Emergency Response Support system (ERSS)
2	Creation of Central Victim Compensation Fund (CVCF)
3	Cyber Crime Prevention against Women & Children (CCPWC)
4	Setting up and strengthening Anti-Human Trafficking Units in all districts of States & UTs.
5	Setting up/ strengthening Women Help Desks in Police Stations in all States & UTs (covering 10,000 Police Stations).
6	Proposal for procurement of Forensic Kits for sexual Assault cases
7	Proposal for training of Investigation Officers (IOs)/ Prosecution Officers (POs) through Bureau of Police Research & Development (BPR&D) for three years
8	Setting up Fast Track Special Courts to dispose off cases pending trial under Rape & POCSO Act
9	One Stop Centre (OSC)
10	Universalisation of Women Helpline (WHL)
11	Mahila Police Volunteers (MPV)*
12	Scheme for critical care and support for accessing justice to rape / gang-rape survivors and minor girls who get pregnant
13	Proposal of for customization, deployment and management of State-wise vehicle tracking platform AIS 140

*Proposals received from 13 States/ UTs.

3. The projects being implemented in limited number of States/ UTs

Sl. No.	Projects	States/ UTs
1.	Safe City Proposal for 8 Cities i.e. Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow, Mumbai	Gujarat, Karnataka, Tamil Nadu, Delhi, Telangana, West Bengal, Uttar Pradesh and Maharashtra
2.	Strengthening DNA analysis, cyber forensic & related facilities in SFSLs in 24 States/UTs	Delhi, Himachal Pradesh, Jammu & Kashmir, Madhya Pradesh, Maharashtra, Manipur, Mizoram, Punjab, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh, West Bengal, Goa, Odisha, Puducherry, Jharkhand, Kerala, Karnataka , A&N Islands, Bihar, Chhattisgarh, Gujarat and Nagaland

4. The projects being implemented in a single State/ UT

Sl. No.	Project Name	State/ UT
1	Safe Tourism Destination for women in MP	Madhya Pradesh
2	Abhaya Project Proposal for safety of women and girl child, Govt. of Andhra Pradesh	Andhra Pradesh
3	Women's safety in public transport, UPSRTC, Govt. of U.P.	Uttar Pradesh
4	Bengaluru Metropolitan Transport Corporation, Govt. of Karnataka on Training women for heavy passengers vehicles	Karnataka
5	Chirali Proposal, Women Empowerment Directorate	Rajasthan
6	Smart and safe Cities Free from Violence against Women and Girls' Programme, Govt. of M.P.	Madhya Pradesh
7	Safety and Security of Women, Govt. of Uttarakhand	Uttarakhand
8	Nirbhaya Shelter Home, Govt. of Nagaland	Nagaland
9	Proposal of Department of Information, MSME & Export Promotion, Govt. of UP: Mission Shakti for awareness and capacity building program for safety and empowerment of women and girls in industrial sectors	Uttar Pradesh
10	Proposal of Department of School Education, Govt. of Bihar: Improving self-defence quality in women and girls'	Bihar
11	Proposal of Department of Local Government, Punjab: Punjab Urban Local Bodies Surveillance Grid for Women Safety (PUNGRID-WS) proposed to be implemented in 167 Urban Local Bodies (ULBs) across Punjab	Punjab

Annexure-II

Annexure referred to in reply to part (a) of Lok Sabha Un-starred Question No.3729 for answer on 25.03.2022 regarding 'Utilization of Nirbhaya Fund'

The details of proposals received under Nirbhaya Fund from FY 2016-17 onwards

Proposal Details	Received from
Installation of CCTV and GPS devices in the buses (DTC+Cluster)	Govt. of NCT Delhi
Installation of CCTV in modern stainless steel bus queue shelters located at strategic locations	Govt. of NCT Delhi
Proposal for development of an QR based App with installation of GPS in auto-rickshaws/ small vehicles (Abhaya Project)	Transport Department, Govt. of Andhra Pradesh
Proposal of RSRTC.	Transport Department, Govt. of Rajasthan
Installation of CCTVs in class rooms	East DMC, Govt. of NCT Delhi
Panic Button System in Public Transport Vehicles	Ministry of Electronics & Information Technology
Chirali Proposal, Women Empowerment Directorate	Department, of Women & Child Development (WCD), Govt. of Rajasthan
Self Defence Training Scheme	M/o Home Affairs (MHA)
Bengaluru Metropolitan Transport Corporation (BMTCL), Govt. of Karnataka on Training women for heavy passengers vehicles	Transport Department, Govt. of Karnataka
Proposal for implementing a 'Safe City Project' in Commissionerate Police, Bhubaneswar-Cuttack, Govt. of Odisha	Govt. of Odisha
Innovative projects for preventing violence against women & girls.	Govt. of Maharashtra
Safe City Programme for Jabalpur, Indore & Gwalior.	Department, of WCD, Govt. of MP
Proposal on awareness programme for safety and security of women (in 5 districts)	Department, of WCD, Govt. of Uttarakhand
Proposal for installation of CCTVs in buses of UPSRTC, Lucknow	Transport Department, Govt. of Uttar Pradesh
Nirbhaya Shelter Home in Kohima,	Department, of Social Welfare, Govt. of Nagaland
National Resource Centre for Mitigation of	Govt. of Gujarat

Sexual Assaults from Raksha Shakti University,	
Cyber Security, Safety and Privacy of women by C-DAC, Hyderabad	MHA
Delhi Police on Safe City Project	MHA
Various other activities under scheme of safety of women of Delhi Police	MHA
Safe City Project for 8 Cities- Delhi, Kolkata, Mumbai, Chennai, Hyderabad, Bengaluru, Ahmedabad and Lucknow	MHA
Forensic Lab for Women/ sexual violence at CFSL, Chandigarh	MHA
Proposal of C-DAC for customization, deployment and management of State-wise vehicle tracking platform.	Ministry of Road Transport & Highways (MoRTH)
Strengthening DNA analysis, cyber forensic & related facilities in SFSLs	MHA
Proposal for Design, Development and Implementation of "Single Security Help App" for security of women passengers.	Ministry of Railways
Provision of Video Surveillance System at Konkan Railway Stations	Ministry of Railways
Proposal for installation of security device in buses of Uttarakhand Transport Corp.	Transport Department, Govt. of Uttarakhand
Proposal for installation of 200 CCTV Cameras in Buses to ensure safety of women and girl child.	Govt. of Tamil Nadu
Strategic Communication Initiatives for Women's Safety and Security	Govt. of Tamil Nadu
Proposal for setting up suicide prevention Helpline in the State.	Govt. of Tamil Nadu
Proposals from 12 Universities of Tamil Nadu regarding women safety	Govt. of Tamil Nadu
Women's Safety and Security concerns and violence against women in Bihar through multi-sectoral convergence efforts.	Govt. of Bihar
Proposal for scaling up the Special Cells for Women to 112 sub divisional police stations.	Govt. of Bihar
Proposals for 'Shaurya Dal Programme'	Govt. of Madhya Pradesh
Proposal of KSRTC, Transport Deptt.,Karnataka	MoRTH
Proposal of NSRTC, Transport Deptt.Nagaland	MoRTH
Proposal of RSRTC., Transport Deptt., Rajasthan	MoRTH
Proposal for procurement of Forensic Kits for sexual Assault cases	MHA
Proposal for setting up Fast Track Special Courts to dispose off cases pending trial under Rape & POCSO Act	Department of Justice
Proposal on awareness programme for safety	Department of

and security of women (in 2 additional districts)	WCD, Govt. of Uttarakhand
Proposal for establishment of One Stop Sexual Assault Examination, Care & Research Centre, AIIMS	AIIMS, Delhi
Proposal to set up Protection Houses for combating Honour Killing	Department, of WCD, Haryana
Proposal for SashaktaVahini for capacity building programme for women and girls	Department, of WCD, Madhya Pradesh
Setting up of Home for mentally ill women, Setting up of Night Shelters for vulnerable women including drug users and sexual workers, Providing self defense training for women and girls.	Govt. of Manipur
Installation of CCTV in vulnerable areas of Imphal	
Proposal to establish and strengthening of Women Safety, Security and Redressal Programmes under Kidwai Cancer Institute, Karnataka	Kidwai Cancer Institute, Karnataka
Proposal for setting up of CCTV monitoring and backup	Govt. of Puducherry
Proposal for safety and security of women	Department of Social Security & WCD, Punjab
Proposal for Integrated Intelligence strengthening & surveillance, creation of Women Police Station etc.	Police Department, Govt. of Puducherry
Proposal for SSWANGINI	Department of WCD, Govt. of Puducherry
Preventive and reducing violence against young women	Department of WCD, Govt. of Andhra Pradesh
Construction of reading cum library for girls, career counselling	District Magistrate, Sirmour, HP
Renovation/ repair and extension of Heritage Building	District Magistrate, Sirmour, HP
Safe Tourism Destination for women in MP	Tourism Department, Govt. of Madhya Pradesh
Procurement of Buses as ladies special in all districts of J&K	Transport Department, Jammu & Kashmir
Proposal to ensure women safety in prisons 13 Jails of Punjab	Police Department, Punjab
Procurement of buses and interceptor vehicles, implementation of passenger information system	Transport Department, Haryana
Women rehabilitation centre for the Sakhi- One	WCD Department,

Stop Centre(OSC) inhabitants and provision of vehicle (four wheeler) in all 27 OSCs	Chhattisgarh
Establishment of three(3) units of DNA Laboratory at FSL, Patna	Home Department, Bihar
Safe City Program for District Headquarters of Madhya Pradesh	WCD Department, Madhya Pradesh
Enhancement of mobility for Emergency Response to attend to women in distress	Home Department, Tripura
Provision of Integrated Emergency Response Management System (IERMS) at balance 7261 stations and 58286 coaches of all type of trains on Indian Railways under Nirbhaya Fund.	M/o Railways
Sponsored research proposal entitled "Improvements in Panic Switch Based Safety Device for cars & buses for aiding women's safety, and testing thereof"	IIT, Delhi, MieTY,
Proposal for women safety & security including 12 different programmes	Social Welfare Department, Govt. of Meghalaya
Proposal for Safe City Project for the city of Gautambudh Nagar, UP	Home Department, Govt. of UP
Setting up/ strengthening the State FSL at Ranchi, Jharkhand	SFSL,Ranchi, Jharkhand
Proposal for six cities surveillance project for the State of Jharkhand	DG/IG, Police, Ranchi
Proposal for "Punjab Urban Local Bodies Surveillance Grid for Women Safety (PUNGRID-WS) proposed to be implemented in 167 Urban Local Bodies (ULBs) across Punjab	Secretary, Local Govt. –cum- MD of Punjab Municipal Infrastructure Development Company (PMIDC)
Innovative Initiatives on promotion of women safety and security through Integrated Training	Social Welfare and Nutritious Meal Programme
Vehicular support to One Stop Centres (OSCs) for emergency and rescue services for women and girl children in distress and enhance their safety and security	Department, Govt. of Tamilnadu
Purchase of 1229 four wheelers under Nirbhaya Fund towards the implementation of Women Police Mobile Patrol throughout the State	
Proposal named "KAVACH" for Women Safety in Public Transport	Transport Department, Govt. of Madhya Pradesh
Proposal named "Mission Shakti" for awareness and capacity building programme for safety and empowerment of women and girls in industrial sectors	Department of Information, MSME & Export Promotion, Govt. of Uttar Pradesh
Proposal for Improving self-defence quality in women and girls	Education Department, Govt. of Bihar

Proposal for 'Need based analysis for safety & security of women travelers/ tourists at different Ganga Ghats'	Tourism & Culture Department, Govt. of Uttar Pradesh
Raising awareness on the safety and security of the girl child and women in a matrilineal society in Meghalaya	Social Welfare Department, Govt. of Meghalaya
Proposal for enhancing the safety and security for women and girls,	
Proposal for 'Capacity building of HP Police for combating cybercrime against women and children'	Home Department, Govt. of Himachal Pradesh
Proposal for 'Nari Shakti Project'	Govt. of Tripura
Proposal for 'Safety and Security of Women'	Govt. of Puducherry
Scheme for critical care and support for accessing justice to rape / gang-rape survivors and minor girls who get pregnant	WW Division, MWCD
Proposal for opening One Stop Centres (OSCs) in 10 Indian Missions abroad	M/o External Affairs
"Innovative proposals aiming at Enhancing the Safety and Security of Women and Girls"	Education Department, Govt. of Meghalaya
A draft scheme document for "Standardised Special Cells for women across all States/UTs to provide psycho-social-legal support services to survivors of gender-based violence who approach the Police system for help"	Tata Institute of Social Sciences (TISS), Mumbai (Resource Centre for Interventions on Violence against Women)
"Innovative initiatives for promotion of Women Safety and Security through integrated Driver Training' in the districts of Villupuram, Salem, Coimbatore, Madurai and Tirunelveli"	Social Welfare & Women Empowerment Department, Govt. of Tamil Nadu
Proposal for "setting up of Protection Houses (Suraksha Greh) for combating Honour Killings"	WCD Department, Govt. of Haryana
"Women's inclusion in mainstream through comprehensive, holistic and need-based engagement for rehabilitation and reintegration of homeless women with mental illnesses into the community"	WCD Department, Govt. of Karnataka
Proposal for "Creating safe environment in college campuses for female students to increase their participation and improve their success ratio in higher education"	Department of Higher & Technical Education, Govt. of Jharkhand
Proposal for 'Safety and Security of Women'	Govt. of Puducherry
Proposal on Women Safety and Security in universities/ colleges leading to increase in accessibility and sense of security amongst the female students of the State	Deptt. of WCD and social Security, Govt. of Jharkhand
Proposal of Dharwad Institute of Mental Health	Deptt. of WCD,

and Neurosciences (DIMHANS) in collaboration with NIMHANS for homeless women with mental illness.	Govt. of Karnatka
Proposal for 'Lighting of Dark Sports in 7 AMRUT Cities' of the State	Urban Development and Housing Department, Govt. of Jharkhand
Proposal for 'Upgrading the railways helpline dial number 1512 Solution for Women Safety in Running Trains in the State of Maharashtra'	O/o the Commissioner of Police(Railways), Maharashtra Police, Govt. of Maharashtra
Proposal of U.P. Industrial Consultant Ltd. (UPICON), Lucknow named "Mission Shakti - 2.0' for setting up of Mahila Swablambhan Kendra (MSK) at DIC Centners for Entrepreneurship Development, Vocational-Digital Training Safety and Empowerment of women/ girls in in the State of Uttar Pradesh'	Department of MSME & Export Promotion, Khadi && Village Industries, Govt. of Uttar Pradesh
